GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 435 ANSWERED ON 30/11/2021

JOB CARD HOLDERS UNDER MGNREGS

435. SHRI MANNE SRINIVAS REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any details of the job card holders under the MGNREGS and wages fixed to them, State/UT-wise and gender-wise;
- (b) whether it is a fact that many workers are being paid less/not being paid fully in some States;
- (c) if so, the details of such cases reported so far and the action taken so far; and
- (d) the details of the funds released under this scheme during each of the last three years and the current year, State/UT-wise along with the steps being taken to pay the wages to card holders timely?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (c): The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, is an Act to provide for the enhancement of livelihood security of the household in rural areas of the country by providing at least one hundred days of guaranteed wage employment in a financial year to every household whose adult members volunteer to do unskilled manual work. States/UTs-wise number of households having Job cards is given at **Annexure-I.**

As per section 6(1) of Mahatma Gandhi NREGA 2005 (Mahatma Gandhi NREGA), the Central Government may, by notification, specify the wage rate for unskilled work for its beneficiaries. Accordingly, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rate every year for States/UTs. The wage rate is made applicable from 1st April of each financial year. The State/UT wise wage rates for unskilled workers under Mahatma Gandhi NREGA for the Financial Year 2021-22, are at **Annexure-II**.

As per the Para 17 of Schedule-I of the Act, "The State Government shall link the wages, without any gender bias, with the quantity of work done and it shall be paid according to the rural schedule of rates fixed after time and motion studies for different types of work and different seasons and revised periodically". This is being inbuilt into the design of the scheme and being scrupulously observed.

(d): State/UT-wise details of Central fund released under Mahatma Gandhi NREGA in last three financial years and current financial year 2021-22 (as on 25.11.2021) is given at **Annexure-III.**

Direct wage payments to the accounts of beneficiaries are being made through National Electronic Fund management System (NeFMS) using DBT protocol. To monitor the progress of payment made to wage seekers, a payment dashboard has been development. Also regular review with Stakeholders (Banks, PFMS, and States) is taking place.

Further, in order to monitor the timely payment of wages, this Ministry reviews the progress of States, via Labour Budget Meeting, Labour Budget Revision Meeting, Mid-Term Review Meeting and other interactions with the States/UTs.

Annexure I

Annexure-I referred in reply to parts (a) to (c) of Lok Sabha Unstarred Question No.435 dated 30.11.2021

		(Figure in lakh)		
~		Number of households having Job cards under Mahatma Gandhi		
Sl. No.	States/UTs	NREGA (as on 26.11.2021)		
1	ANDHRA PRADESH	97.8		
2	ARUNACHAL PRADESH	2.7		
3	ASSAM	54.8		
4	BIHAR	189.3		
5	CHHATTISGARH	40.5		
6	GOA	0.3		
7	GUJARAT	42.6		
8	HARYANA	12.0		
9	HIMACHAL PRADESH	13.8		
10	JAMMU AND KASHMIR	12.4		
11	JHARKHAND	59.6		
12	KARNATAKA	75.2		
13	KERALA	40.0		
14	LADAKH	0.3		
15	MADHYA PRADESH	77.4		
16	MAHARASHTRA	94.0		
17	MANIPUR	5.9		
18	MEGHALAYA	6.2		
19	MIZORAM	2.0		
20	NAGALAND	4.4		
21	ODISHA	76.8		
22	PUNJAB	19.5		
23	RAJASTHAN	114.9		
24	SIKKIM	0.8		
25	TAMIL NADU	89.7		
26	TELANGANA	56.6		
27	TRIPURA	6.5		
28	UTTAR PRADESH	210.7		
29	UTTARAKHAND	11.7		
30	WEST BENGAL	139.9		
31	ANDAMAN AND NICOBAR	0.3		
32	LAKSHADWEEP	0.0		
33	PUDUCHERRY	0.7		
	THE DADRA AND NAGAR	0.7		
34	HAVELI AND DAMAN AND DIU	0.0		
51	Total	1560.8		

(as per MIS)

Annexure-II

Annexure-II referred in reply to parts (a) to (c) of Lok Sabha Unstarred Question No.435 dated 30.11.2021

	State/UT wise wage rates for unskilled workers under Mahatma Gandhi NREGA as per Gazette Notification for the FY 2021-22	
No.	Name of the States/UTs	Financial Year 2021-22 (in Rs.)
1	ANDHRA PRADESH	245
2	ARUNACHAL PRADESH	212
3	ASSAM	224
4	BIHAR	198
5	CHHATTISGARH	193
6	GOA	294
7	GUJARAT	229
8	HARYANA	315
9	HIMACHAL PRADESH - NON SCHEDULED AREA	203
9a	HIMACHAL PRADESH - SCHEDULED AREA	254
10	JAMMU & KASHMIR	214
11	LADAKH	214
12	JHARKHAND	198
13	KARNATAKA	289
14	KERALA	291
15	MADHYA PRADESH	193
16	MAHARASHTRA	248
17	MANIPUR	251
18	MEGHALAYA	226
19	MIZORAM	233
20	NAGALAND	212
21	ODISHA	215
22	PUNJAB	269
23	RAJASTHAN	221
24	SIKKIM	212
24a	SIKKIM (3 Gram Panchayat namely Gnathang, Lachung, Lachen)	318
25	TAMIL NADU	273
26	TELANGANA	245
27	TRIPURA	212
28	UTTAR PRADESH	204
29	UTTARAKHAND	204
30	WEST BENGAL	213
31	ANDAMAN	279
31a	NICOBAR	294
32	Dadra and Nagar Haveli and Daman and Diu	269
33	LAKSHADWEEP	266
34	PUDUCHERRY	273

Annexure-III

Annexure-III referred in reply to part (d) of Lok Sabha Unstarred Question No.435 dated 30.11.2021

-					(Rs. In crore)
			Centra	l fund releas	ed
		FY	FY	FY	2021-22
Sl No	States/UTs	2018-19	2019-20	2020-21	(as on 25.11.2021)
	ANDAMAN AND				
1	NICOBAR	7.62	5.84	4.86	7.63
2	ANDHRA PRADESH	6684.54	7311.48	10365.48	6271.76
3	ARUNACHAL PRADESH	163.25	107.57	348.95	262.82
4	ASSAM	1050.37	1476.24	2514.55	1377.02
5	BIHAR	2891.94	3283.88	6647.01	3942.52
6	CHHATTISGARH	3082.94	2792.41	4144.19	2298.34
7	GOA	0.49	2.17	0.91	0.00
8	GUJARAT	1060.80	775.84	1513.75	1255.48
9	HARYANA	356.25	345.27	776.67	487.93
10	HIMACHAL PRADESH	778.74	615.37	963.69	468.01
11	JAMMU AND KASHMIR	620.36	825.62	1166.63	360.59
12	JHARKHAND	1538.06	1311.15	3489.84	2079.24
13	KARNATAKA	3040.25	5546.20	5605.01	4270.54
14	KERALA	2354.74	3541.12	4300.32	2055.92
15	LADAKH	0.00	0.00	22.49	29.78
16	LAKSHADWEEP	0.16	0.24	0.00	0.00
17	MADHYA PRADESH	4681.41	4825.63	9225.40	5557.95
18	MAHARASHTRA	2014.64	1723.25	1639.78	1109.98
19	MANIPUR	269.60	610.75	737.57	333.09
20	MEGHALAYA	786.14	1026.64	1286.41	575.90
21	MIZORAM	392.37	526.74	576.81	359.51
22	NAGALAND	138.86	298.54	483.82	
23	ODISHA	2218.21	2488.22	5409.50	4172.69
24	PUDUCHERRY	14.75	17.04	27.13	
25	PUNJAB	598.55	776.89	1287.86	801.45
26	RAJASTHAN	5492.31	6891.74	9129.03	6835.63
	SIKKIM	97.43	83.66	101.46	
	TAMIL NADU	4951.66	5447.80	8941.26	
	TELANGANA	2958.17	2246.78	4163.57	
	DADRA AND NAGAR				
	HAVELI AND DAMAN				
	AND DIU	4.84	0.00	0.00	0.00
31	TRIPURA	442.54	740.05	1199.93	
	UTTAR PRADESH	5464.65	6240.17	12257.35	
	UTTARAKHAND	610.05	470.61	908.89	
	WEST BENGAL	7358.38	8458.21	10993.56	